



Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Srinagar.

Notification
Srinagar, the 24th 10/2019

SRO. 640 In exercise of the powers conferred by clause (g) and (h) of section 2 of the Jammu and Kashmir Board of Professional Entrance Examinations Act, 2002, the Governor hereby directs that notification SRO 505 dated 20.08.2019 shall take effect from the academic Session, 2020-21.

By order of the Governor.

(Atal Dulloo) IAS
Financial Commissioner
Health & Medical Education Department

No. ME/NG/90/2019

Dated: 24 -10- 2019

Copy to the:-

1. Financial Commissioner to the Hon'ble Governor.
2. Secretary to the Government, General Administration Department.
3. Secretary to the Government, ARI & Trainings Department.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Director, SKIMS (Ex-Officio Secretary to the Government), Soura, Srinagar.
6. Principal, Government Medical College, Srinagar (President, J&K Para-Medical/Nursing Council).
7. Principal, Government Medical College, Jammu (Vice President, J&K Para-Medical Council).
8. Principal, Government Medical College, Anantnag, Baramulla, Doda, Kathua and Rajouri.
9. Secretary, J&K Board of Professional Entrance Examinations, Srinagar.
10. Registrar, University of Kashmir/Jammu/IUST, Awantipora/BGSB University, Rajouri.
11. Director Information, J&K, Srinagar.
12. Director, Archives, Archaeology & Museums, J&K, Srinagar.
13. Director, Indian Systems of Medicine, J&K, Srinagar.
14. Director, Health Services, Jammu/Kashmir.
15. OSD to Advisor (K) (I/C Health and Medical Education).
16. Private Secretary to Financial Commissioner, Health and Medical Education Department.
17. I/C Website.
18. Government order File (w.2 s.c/Stock file).